

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-2728/ND/2019
IA/3921/2020

IN THE MATTER OF:

Om Logistics Ltd
Vs.
Serval India Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 23.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anuj Bhushan Gupta, Mr. Kanisk Rana and Mr. Reetesh Kumar Aggarwal on behalf of RP

For the Respondent

: Mr. Sunieta Ojha on behalf of Ex Management

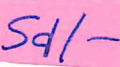
ORDER


IA/3921/2020:-

The present application has been filed on behalf of RP under Section 60(5)(c) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016.

Issue notice to all the respondents by all modes including the email ID of the respondents as well as through the process of the bench. Affidavit of Service must be filed within one week from today.

List the case on 05.10.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-210
IB-2728/ND/2019
IA/3981/2020

IN THE MATTER OF:

Om Logistics Ltd
Vs.
Serval India Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 23.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prabhakar Kumar, Reetesh Kumar on behalf of RP
For the Respondent : Mr. Sunieta Ojha on behalf of Ex Management

ORDER


IA/3981/2020:-

The present application has been filed on behalf of RP under Section 43(1) of the IBC, 2016
Ms. Sunieta Ojha has appeared on behalf of R-1 and Mr. Prabhkar Kumar has appeared on behalf of petitioner/RP.

Ms. Sunieta Ojha submitted that she has not received the copy of petition of this application, of course, she has received the copy of petition of another application, which has been filed by the RP, so, under such circumstances, we direct the RP to serve the copy of the petition on the email ID of Ms. Sunieta Ojha during the course of the day, thereafter, Ms. Respondent no.1 is directed to file the reply within one week from today.

No one has appeared on behalf of R-2 & 3. Issue notice to respondent no. 2 and 3 by all modes including the email ID of the respondents as well as by the process of the bench. Affidavit of service must be filed within one week from today.

In the course of hearing, Ld. Counsel for RP informed us that he has filed another application against the respondents but the same is not listed today. Ld. Counsel for RP is requested to share the diary



number/IA number with the Court Officer, so that the same may be listed for hearing on the next date of hearing.

List the case on 30.09.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)